

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 123

CP No. 104/Chd/HP/2022

IN THE MATTER OF
Small Is Beautiful Fund

...

Appellant

Versus

Everest Power Pvt. Ltd. & Ors.

...

Respondents

Under Section: 59, CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.06.2024.

Sd/-

Court Officer